

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 36/TT/2013
(Earlier Docket No. 9/TT/2013)

Date: 26.8.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for assets under NRSS XX

Sir,

In continuation of the Commission's earlier letter, dated 20.8.2013 seeking certain information by 15.9.2013 (copy enclosed), I request you also to submit Auditor/management certificate and Tariff forms (Form-1, Form-6, Form-13, Form-13B) for the Asset in view of revision in the anticipated date of commissioning, with advance copy to the respondents/ beneficiaries, latest by 15.9.2013.

Yours faithfully,

(P. K. Sinha)
Asst. Chief (Legal)